

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No. 5033 of 2013

Anupam Anand

.....

..... **Petitioner**

Versus

The State of Jharkhand & Ors.

..... **Respondents**

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner

: None

For the Respondent-State

: Mr. Munna Lal Yadav, S.C. (L &C) -III

04/ Dated: 24/07/2020:

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Nobody appeared on behalf of the petitioner.

Mr. Munna Lal Yadav, learned counsel for the respondent-State is present.

Post the matter after four weeks.

(Sanjay Kumar Dwivedi, J.)